


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 17.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties<br>M/s. / Mr. |
|----------------------|----------|---------|---------|-----------------------------------|
| CP 239/16            | TP 90/17 | Hearing | 433(a)  | Lenaxis Chits Pvt. Ltd.           |

| SL. NO. | NAME (IN CAPITAL)<br>& PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE   |
|---------|-------------------------------------|------------------------|---|
|         | THOMAS Y PETER<br>98451 31407       | Petitioner             |  |

Counsel for petitioner is present. Perused the office note. Company is seeking winding up. The Tribunal has powers to entertain this petition. It is transferred from the High Court of Karnataka. Hon'ble High Court has raised some objections and the petitioner is to comply with those objections. Petitioner Company is further directed to comply the relevant provisions and rules of I&B Code applicable to this case.

List it on 14.06.2017.

  
MEMBER (J)

  
MEMBER (T)